111 Written Answers

Prosecution of publishers and Editors under section 153A of IPC by Delhi Administration

931. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of publishers and editors of newspapers or periodicals prosecuted since 1-1-80 by Delhi Administration under Section 153A of the IPC;

(bl the present stage of those prosecutions; and

(c) the names of such persons involved in similar cases as on 31-12-79, with the names of their papers and the dates of the initiation of the proceedings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Since 1-1-1980, no prosecutions have been launched in law courts against publisher or editor of any newspaper or periodical by Delhi Administration under Section 153-A. IPC. However, criminal cases against the following periodicals were registered and are under investigation: —

(i) English periodical "New Delhi";

(ii) Hindi Magazine "Asli Bharat;"

(iii) Urdu Daily "Pratap"; and

(iv) Hindi Daily "Vir Arjun".

(c) As on 31-12-1979, no editor or publisher was under prosecution; however, cases had been registered against Urdu weekly "Awam" and against English periodical "Caravan"; while the case against the former was cancelled on 25-5-1980, the case against the latter is pending investigation.

Traffic violations by vehicles belonging to different foreign missions

932 SHRI NARSINGH NARAIN PANDEY: Will trie Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than 300 traffic violations were committed by cars belonging to various Embassies and High Commissions in the Capital during the last six months; if so, the names of the countries to whom these vehicles befSng; and

(b) the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) During the period 1st May to 31st October, 28 cases of traffic rules violation by cars belonging to various Embassies/High Commissions came to notice. The vehicles belong to: —

(i) Algeria (ii) Belgium (iii) Bulgaria (iv) F. R. Germany (v) Guyana (vi) Japan (vii) Romania (viii) Sweden (ix) USSR (x) USA (xi) Switzerland (xii) Hungary.

(b) While the Indian Drivers of CD cars are prosecuted, the violations by foreigners driving CD cars are reported to the Ministry of External Affairs for bringing t_e same to the notice of the concerned Embassy/High Commission.

Crimes against women

933. SHRi LAL K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of rape, wifeburning, suicides etc". T>y brides in each Stale and Union Territory during each of the last three years.

(b) whether it is a fact that total number of $_{r}$ ape cases in the country were more in 1976 than in 1975 and again the number rose in 1977 but